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#### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ C.RULE 2/2023, I.A. 16975/2023

COSTAR GROUP INC & ANR.

..... Petitioners

Through:

Mr. Rajiv Nayar and Mr. Sudhir Nandrajog, Senior Advocates with Mr. Bishwajit Dubey, Mr. Faraz Sagar, Mr. Raunak Dhillon, Mr. Karan Khanna, Ms.Surabhi Khattar, Ms. Pallavi Chaudhary, Ms. Angela Dua, and Ms. Ananya Sikra, Advs. for P-1.

Mr. Amit Sibal, Senior Advocate with Ms. Radhika Dubey, Mr. Faraz Sagar, Mr. Raunak Dhillon, Mr. Karan Khanna, Ms.Surabhi Khattar, Ms. Pallavi Chaudhary, Ms. Angela Dua and Ms. Ananya Sikra, Advs. for P-2.

versus

247 WEB SUPPORT & ORS.

..... Respondents

Through:

Ms. Aishwarya Kane, Adv. for R-1 to

3.

Mr. Gourab Baneji, Sr. Adv. with Mr. Arjun Krishnan, Ms. Krutika Gaur, Mr. Mohit Pandey, Mr. T.S. Sunaram,

Mr. Rakesh Talukdar, Advs.

+ C.RULE 3/2023, I.A. 18137/2023, I.A.s 19363-68/2023

COMMERCIAL REAL ESTATE EXCHANGE INC.

..... Petitioner

Through: Mr. Gourab Baneji, Sr. Adv. with Mr.

Arjun Krishnan, Ms. Krutika Gaur,

Mr. Mohit Pandey, Mr. T.S. Sunaram,





Mr. Rakesh Talukdar, Advs. Mr. Vijayendra Pratap Singh, Mr. Aditya Jalan, Dr. Abhimanyu Chopra, Ms. Urvashi Misra, Mr. Aman Chaudhary, Advs. for applicant in I.A.s 19391-92/2023

versus

#### COSTAR GROUP INC. & ANR.

..... Respondents

Through:

Mr. Rajiv Nayar and Mr. Sudhir Nandrajog, Senior Advocates with Mr. Bishwajit Dubey, Mr. Faraz Sagar, Mr. Raunak Dhillon, Mr. Karan Khanna, Ms.Surabhi Khattar, Ms. Pallavi Chaudhary, Ms. Angela Dua, and Ms. Ananya Sikra, Advs. for R-1.

Mr. Amit Sibal, Senior Advocate with Ms. Radhika Dubey, Mr. Faraz Sagar, Mr. Raunak Dhillon, Mr. Karan Khanna, Ms.Surabhi Khattar, Ms. Pallavi Chaudhary, Ms. Angela Dua and Ms. Ananya Sikra, Advs. for R-2. Mr. Jeevesh Nagrath, Mr. Arjun Gaur, Advs. for Local Commissioner (Ms. Kirti Mewar),

Mr. J. Sai Deepak, Adv. for Mr. R. Abhishek (Local Commissioner). Mr. Pranshu Paul, Mr. Divanshu Jain,

Advs. for Witness No.6.

Mr. Sanjeevv Kumar, Mr. Abhishek Kisku, Advs. for Witness No.7.

Mr. Anshul Sehgal, Adv. for Witness No.9.

CORAM: HON'BLE MR. JUSTICE DINESH KUMAR SHARMA





## ORDER 04.10.2023

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# **C.RULE 2/2023**

- 1. Learned senior counsel for the respondent No.4 submits that though his office has filed the objection. However, the objections are not on record.
- 2. Let it be brought on record.
- 3. Learned counsel submits that the copies have already been supplied to the other parties.
- 4. Let reply to the objection, if any, be filed within four weeks with an advance copy to the other parties.
- 5. In the meanwhile, parties are directed to file brief written submissions not exceeding three pages along with relevant judgment they wish to rely upon within three weeks.
- 6. List on 02.11.2023.

# I.A. 18138/2023 in C.RULE 3/2023

- 7. Exemption allowed subject to all just exceptions.
- 8. Application stands disposed of.

#### I.A.s 19391-92/2023 in C.RULE 3/2023

- 9. The present applications have been moved by the Commissioner appointed by the Hon'ble Madras High Court and Hon'ble Rajasthan High Court.
- 10. Let reply of the same be filed within three weeks.
- 11. Applicant is seeking interim relief as he apprehends that USA court may compel him for discovery of certain documents which he is not liable to furnish to the USA court in view of Order 26 Rule 10 of CPC.





- 12. Sh. Gourab Banerji, learned senior counsel submits that the presently the case is not even fixed before the USA Court. However, the same may come up for orders at any time.
- 13. Let the reply to the objections be filed within three weeks.
- 14. List on 02.11.2023.

### D.NO.1815982/2023

- 15. These are the objections filed on behalf of Ms. Kirti Mewal, learned Local Commissioner (in **I.A.s 19363-68/2023).** However, copies have been received by the opposite parties.
- 16. Let the reply be filed and in the meantime, both the parties are directed to file brief written submissions not exceeding three pages along with the relevant judgment they wish to rely upon. However, the parties shall be at liberty to approach court in case of any urgency.
- 17. List on 02.11.2023.

DINESH KUMAR SHARMA, J

**OCTOBER 4, 2023/AR..**